

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-71/2004/7173/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara Mankachar.

Dated Guwahati, the ^{red} 3 August, 2023.

Sub:- **Extension of Commuted Leave.**

Ref:- Your Letter No. DJ.SSM-I.3/Esstt/2021-2023/762/E Dated 02.08.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **extension of commuted leave for 5 days w.e.f 03.08.2023 to 07.08.2023, along with station leave permission till the morning of 08.08.2023**, subject to submission of your leave application in prescribed format as well as Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, the next seniormost Judicial Officer at the station shall remain in charge of your court and office till you assume charge.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/7174-7175/A, dated , 03-08-23

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
Copy of the application in prescribed format is enclosed herewith for necessary action and information.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
